

(J.H.C.Sch.1-7)

From:

Ambuj Nath

Registrar General

High Court of Jharkhand, Ranchi

☎:

Office- 0651-2481449.

Fax No- 0651-2481116.

Letter No. 747/Admn. Misc.

Dated: 11.08.2017

To,

The Principal District and Sessions Judge,
Ramgarh.

Sub:- Regarding trial of Ramgarh Thana Case No. 198/17 dated 29.06.2017.

Sir,

I am directed to say that the Hon'ble Court upon consideration of the letter no. 1572/(J.) dated 20.07.2017 of P.S-cum- L.R, Government of Jharkhand, regarding speedy trial of Ramgarh Thana Case No. 198/17 (copy enclosed), has been pleased to designate the Court of Sri Om Prakash, District & Additional Sessions Judge, Ramgarh as Fast Track Court to try Ramgarh P.S. Case No. 198/17 by fixing the case on day to day basis.

Accordingly, you are requested to take necessary steps in this regard under intimation to this Court.

Encl: - As above (02 Sheet).

Yours faithfully,


11.8.17
Registrar General